

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2391
ANSWERED ON:09.08.2010
INDIRA GANDHI NATIONAL OLD AGE PENSION
Mandal Shri Mangani Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the pensioner men or women are getting only Rs 200/- due to non-payment by some States of their contribution in proportion to Central Government contribution under Indira Gandhi National Old Age Pension Scheme;
- (b) if so, State-wise details thereof;
- (c) whether a number of old age men or women otherwise eligible are to be deprived of getting the benefits of the scheme since many years in various States;
- (d) if so, State-wise details thereof and
- (e) whether the Government has proposed to issue any obligatory guidelines to States for prescribing a specific cut-off date so that no eligible old men or women may be deprived of the pension in the scheme after the prescribed date?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): Indira Gandhi National Old Age Pension Scheme (IGNOAPS), launched in November 2007, is a component of National Social Assistance Programme (NSAP). Central assistance of Rs 200/- per month per beneficiary is provided to the States under IGNOAPS and States have been urged to contribute Rs. 200/- from their resources. At present 19 States/UTs are contributing Rs. 200/- or more, 11 States/UTs are contributing less than Rs. 200/- and 5 States are not making any contribution from their resources.
- (b): Details of State-wise contribution for old age pension under IGNOAPS are given in the annexure.
- (c)&(d): This Ministry has not received any complaint/grievance to the effect that a number of old age men or women otherwise eligible are deprived of getting the benefits of the scheme since many years in various States. In fact, the number of beneficiaries covered has increased from 87 lakhs in 2006-07 to 164 lakh at present.
- (e): Universal coverage of all eligible beneficiaries is envisaged under IGNOAPS. Identification of beneficiaries and sanction of pension is done by the respective State Governments. There is no cutoff date prescribed for grant of pension, which is a continuous process.